

should be extended to all categories of Central Government Employees who are equally subjected to the special conditions and other hardships peculiar to that region.

(xvii) **Conversion of Patna-Gaya Railway Line into Double Line**

श्री चन्द्रदेव प्रसाद वर्मा (आरा) : उपाध्यक्ष जी, पूर्व रेलवे में दानापुर मंडल के अन्तर्गत पटना-गया (सिगल लाइन) की हालत अति दयनीय है। इस लाइन का निर्माण सो से अधिक वर्षों पूर्व हुआ था। तब से आज तक इसकी अच्छी मरम्मत कभी नहीं हुई। सारे स्टेशन, प्लेटफार्म तथा अन्य आवश्यक कार्यों की भी मरम्मत नहीं हुई।

यही कारण है कि आये दिन इस लाइन में रेल दुर्घटनायें होती रहती हैं। अभी विगत 15 दिनों के अन्दर तीन दुर्घटनायें हुई। ये दुर्घटनायें पुरानी लाइन और उसके बेमरम्मत होने के कारण हो रही हैं। लगभग 95 किलोमीटर पटना से गया की दूरी में यात्री को सफर करने में पांच घंटे लग जाते हैं। इनकी बोगियां टूटी-फूटी हैं। चलती गाड़ी से लोग गिर जाते हैं। बत्ती और पंखा तो है ही नहीं। पटना से गया लाइन का महत्व बहुत अधिक है। पटना बिहार की राजधानी है। गया देश भर के हिन्दुओं तथा बौद्ध धर्म का तीर्थ स्थल है, पर्यटकों का केन्द्र-बिन्दु है।

अतः सरकार से मेरा अनुरोध है कि इस लाइन को दोहरी लाइन में तुरन्त परिणत करे।

(xviii) **Irregular Supply of Foodgrains to Fair Price Shops by State Food Corporation Godowns of Patna**

SHRI RAMAVATAR SHASTRI (Patna) : Many fair price shop dealers in Patna have failed to get regular supply of foodgrains from the State Food Corporation godowns, which has led to price rise and hardships for the consumers at the capital town.

It is said that two thousand quintals of wheat could not be supplied from the Kan-
kar Bagh godowns due to non-availability of the stock. The fair price shop dealers

are forced to lift rice of substandard quality. Central Government should take urgently remedial measures.

15.04 hrs.

RESOLUTION RE : NATIONAL HEALTH POLICY—Contd.

MR. DEPUTY-SPEAKER : The House will now take up further discussion of the following Resolution moved by Shri B. Shankaranand on the 15th December, 1983 namely :

“This House approves the National Health Policy contained in the statement laid on the Table of the House on the 2nd November, 1982.”

Mr. Minister to reply.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND) : Mr. Deputy-Speaker, Sir, hon. Members who have participated in this debate on ‘National Health Policy’ have made some very valuable suggestions on various aspects including the implementation of certain schemes in certain fields. But while discussing the National Health Policy I could say, none of the members who participated opposed it. Some of the hon. Members who participated highlighted many aspects, right from population control programme, medicines, multinationals, infant mortality, primary health care and so on. They referred to certain shortcomings in the functioning of various institutions in the health field.

First of all I should say that there was one lone voice from the other side about making family planning compulsory. At the very outset I would say that we are opposed to any compulsion or any coercion as far as family planning is concerned. As I have told the House on many occasions, Family Planning will be entirely voluntary without any compulsion. It is a people’s movement; not done through Governmental agencies only. So, I think, the House will